

11/12/24

Date is fixed for National Lok Adalat today.

Both the informant as well as the accused are present and expressed their willingness to compromise the matter.

This Court, upon satisfaction that the parties are not under any undue influence of threat or coercion, let the parties to affix their signature on the compromise form.

As the parties have expressed their willingness to compromise, the matter, the instant case is disposed of.



Judicial Magistrate 1st Class  
Dibrugarh